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Title : Need to provide financial assistance for the flood affected people in Kerala.

SHRI P. KARUNAKARAN (KASARGOD): Madam Speaker, I would like to draw the attention of the Government and the concerned Ministry regarding the serious situation prevailing in the State of Kerala.

As a result of continuous rains and floods for the last 10 or 12 days, there is a big loss suffered in almost all walks of life in the State of Kerala. The preliminary assessment made by the State Government says that the loss is to the tune of Rs. 648.32 crore. The death toll including two young children is 115, the total number of houses collapsed is 946 and the number of partially destroyed houses is 15,394. In addition, there is a big loss both to the National Highways as well as the PWD roads. The State Government has requested the Central Government to send a Central Team to assess the damage. The Chief Minister has written a letter to the Government of India. The Agriculture Minister of the Government of Kerala has also written to the Government of India; the MPs from Kerala have raised the issue, but the Government has not taken any decision so far in this regard. Without sending the Central Team also, the Government of India can give preliminary assistance to the State Government.

So, I would request the Government to consider it as an immediate problem and give proper assistance to the State of Kerala.

MADAM SPEAKER:

Shri A. Sampath will associate himself with this matter raised by Shri P. Karunakaran.